

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.10
I.A. Nos.93, 123, 126, 134,
209, 233 of 2021, 263, 413 of
2022, 117 & 172 of 2023 in
C.P. (IB) No.154/BB/2017

IN THE MATTER OF:

State Bank of India ... Petitioner
v.
M/s. Deepak Cables (India) Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 05.06.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in I.A. Nos.93,
123, 126, 134, 209, 233 of 2021 &
263 of 2022/Liquidator : Shri D. Bhanupradeep

Respondent Nos.1-3 in I.A. Nos.93,
123, 126, 134, 209 of 2021 &
233/2021 & R-1 in 263/2021 : Shri Atul Madhavan

For the R-4 & R-5 in IA 93/2021 : Shri Praveen Kumar H.
For the R-4 in IA 126/2021 : Shri Anirudh R.S.
For the R-15 & 16 in IA 209/2021 : Shri S. Raju
For the R-6, 7 & 9 in IA 172/23 : Shri M. Kambauna
For the R-7 & 8 in IA 93/2021 : Shri Aditya Sethi with
Shri Avinash Balakrishna

ORDER

I.A. Nos.413 of 2022, 117 & 172 of 2023

1. Heard the learned Counsel for the R-6, 7 & 9 in I.A. No.172/2023.
2. The learned Counsel for the R-6, 7 & 9 requests time to file reply. He is permitted to file the same, within two weeks, after service on the other

side. The Applicant shall file rejoinder, if any, thereafter within one week, after service on the other side.

3. The parties in the instant Applications are directed to complete their respective pleadings in the IAs well before the next date of hearing, failing which their right to file replies/rejoinders will be forfeited and the matter will be taken up for hearing.
4. List the matter on **18.07.2023**.

I.A. Nos.93, 123, 126, 134, 209, 233 of 2021 & 263 of 2022

1. Heard the learned Counsels for the parties.
2. All the learned Counsels are directed to complete their respective pleadings in the IAs well before the next date of hearing, failing which their right to file replies/rejoinders will be forfeited and the matter will be taken up for hearing.
3. List the matter on **18.07.2023**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Puja

Sd/-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)